SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

WRIT PETITION(S)(CIVIL) NO(S). 713/2025

RAJASTHAN JUDICIAL EMPLOYEES ASSOCIATION PETITIONER(S)

VERSUS

STATE OF RAJASTHAN & ORS.

RESPONDENT(S)

IA No. 177793/2025 - EX-PARTE AD-INTERIM RELIEF IA No. 177794/2025 - EXEMPTION FROM FILING O.T.

Date: 29-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s): Mr. Ankur Kashyap, Adv.

Mr. Ajith S Ranganathan, Adv.

Mr. Rohit Rajershi, Adv. Mr. Abhay Singh, Adv. Mr. Aman Bajaj, Adv.

Mr. Purushartha Singh, Adv.

Mr. Ankur Kashyap, AOR

For Respondent(s): Mr. Gopal Jha, Adv.

Mr. Nimish Arjoria, Adv. Mr. Umesh Kumar Yadav, Adv.

UPON hearing the counsel, the Court made the following O R D E R

- We are not inclined to entertain this petition. The writ petition is, accordingly, dismissed.
- 2. Pending application(s), if any, shall stand disposed of.

(NARENDRA PRASAD) DEPUTY REGISTRAR (ANJU KAPOOR)
ASSISTANT REGISTRAR